

Inter-State Movement of Foodgrains

341. SHRI GANGA CHARAN LODHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have removed the ban on inter-state movement of wheat and rice; and

(b) if so, the rates of wheat prevailing in principal markets after removal of this ban and the major States benefitted as a result of it?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) The entire country is treated as one zone for inter-State movement of wheat and levy-free rice since 13th April, 1977 and 30th September, 1977, respectively.

(b) Does not arise.

Import of Essential Commodities

342. SHRI K. RAMAMURTHY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the annual demand and supply of essential commodities such as food-grains, pulses, edible oils, milk and milk products, sugar and jaggery (including Khandsari) separately and the corresponding supply of such item during 1988-89 and 1989-90;

(b) the import component of each of such commodities during this period?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) The demand for a particular commodity depends of the criteria methods used for arriving at the demand for the commodity. However, per capita net availability of cereals, pulses, edible oils and sugar for the year 1988-89 are given below. Similar information for 1989-90 have not yet become available.

<i>Item</i>		<i>Year</i>
		1989
1	2	3
i)	Cereals	456.2 grams per day
ii)	Pulses	40.4 grams per day
iii)	Foodgrains	496.6 grams per day
		1988-89
iv)	Edible Oils	5.3 kg. per annum
v)	Sugar	12.2 kg. per annum

(b) The import of these commodities during 1988-89 and 1989-90 were as follows: